

C. A. T. Bench, JAIPUR

Date of Order

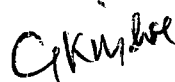
Orders

11-8-54

None present for the applicant.

The OA is dismissed
in default for non-prosecution
on the part of the applicant.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judicial)

C-7 and do
the app - case

und 4256

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